NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/26/CB/2017

NAME OF THE PETITIONER(S)

: D. SUYARAJ

NAME OF THE RESPONDENT(S)

: S.M. DETERGENTS PVT LTD & 2 OTHERS

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. D. Tayalakshni Coursel for petitioner D. Fall
KSRS CO

R. VIDHA SHAWKAIZ DDV. For Despondent R. VIDHA Shanke

ORDER

Counsels representing both the parties are present. Counsel for petitioner filed rejoinder and furnished copy of the same to the other side. Both the counsels prayed for time to make submissions in the main CP. Time is extended at request. Put up on 17.01.2018.

-sd -S Vijayaraghavan Member (Technical) K Anantha Padmanabha Swamy Member (Judicial)